NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 37/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company Under Section		ICICI Bank LtdVs-Palogix Infrastructure Pvt. Ltd. 7 IBC		
1.	KANISHK KH	IETAN, ADV	RESOLUTION PROFESSIONAL	1000 lik thelon 01/02/18
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ORDER

Ld. Counsel for the Resolution Professional (RP) as well as Ld. Counsel for the corporate debtor and operational creditor is present.

Ld. Counsel appearing on behalf of RP has filed the $11^{\rm th}$ Progress Report, which may be taken on record.

CA(IB) No. 450/2017 has been filed by the operational creditor seeking direction to admit the total claim of Rs. 11,18,74,345/-. RP may file reply within 3 days.

List it on 08/02/2018.

Sd (Jinan K.R.)

Member (J)

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Sd

(V.P.Singh) Member (J)

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